



**LEGISLATIVE ASSEMBLY OF GOA**

**The Goa, Daman and Diu Official  
Language (Amendment) Bill, 1994**

(Bill No. 3 of 1994)

*(By Shri Radharao Gracias, M.L.A.)*

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( To be introduced in the Legislative Assembly of Goa )

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**GOA LEGISLATURE SECRETARIAT  
ASSEMBLY HALL, PANAJI  
MARCH, 1994**

**The Goa, Daman and Diu Official Language  
(Amendment) Bill, 1994**

**(Bill No. 3 of 1994)**

**A**

**BILL**

*further to amend the Goa, Daman and Diu Official  
Language Act, 1987.*

It is enacted by the Legislative Assembly of Goa  
in the Forty-fifth year of the Republic of India as  
follows: —

1. *Short title and commencement.* — This  
Act may be called the Goa, Daman and Diu Official  
Language (Amendment) Act, 1994.

(2) It shall come into force at once.

2. *Amendment of Section 3.* — (1) In the first  
proviso to sub-section 1 of section 3 of the Goa,  
Daman and Diu Official Language Act, 1987 after  
the words "Marathi language" the words "and  
Konkani language in the Roman script" shall be  
added.

**Statement of Objects and Reasons**

The Marathi language has been given a certain status under the Official Language Act because Marathi is the language of religion, culture and business of the Hindu Community of Goa. Likewise over the last 450 years the Catholic Community in Goa has been using Roman script for konkani for all religious, cultural and business purposes. The entire liturgy of the Catholic Community is in the Roman script. The "Teatro" and the "Mando" which are the cultural outpourings of the community have also developed through the Roman script. The first ever book printed on the continent of Asia was in the Roman script. In short the konkani language in Goa has been kept alive and propagated through the Roman script, in which lot of literature is produced. Hence it is necessary to preserve and encourage konkani in the Roman script.

The Bill seeks to achieve the above object.

**Financial Memorandum**

No financial implications are involved in the Bill.

Panaji,  
22nd February, 1994.

**RADHARAO GRACIAS**  
MLA

Panaji,  
Assembly Hall,  
24th February, 1994.

**ASHOK B. ULMAN**  
Secretary to the Legislative  
Assembly of Goa

(Annexure to Bill No. 3 of 1994)

The Goa, Daman and Diu Official Language  
(Amendment) Bill, 1994.

**The Goa, Daman and Diu Official Language Act, 1987**

**Act No. 5 of 1987**

3. *Official language of the Union territory.*— (1) With effect from such date as the Administrator may, by notification, appoint, Konkani language shall, subject to the provisions contained in sections 34 and 35 of the Government of Union Territories Act, 1963 (Central Act 20 of 1963), be the official language for all or any of the official purposes of the Union Territory, and different dates may be appointed for different official purposes:

Provided that the Administrator may, by a like notification, direct that in case of the Goa District, the Marathi language, and in the case of Daman and Diu Districts the Gujarathi Language, shall also be used for all or any of the official purposes and different dates may be appointed for different official purposes.

Assembly Hall,  
Panaji,  
24th February, 1994.

ASHOK B. ULMAN  
Secretary to the Legislative  
Assembly of Goa